

श्री हरि विष्णु कामत :

श्री रामसेवक यादव :

श्री बागड़ी :

श्री श्रींकार लाल बेरवा :

क्या परिवहन, उड्डयन, नौवहन तथा पर्यटन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एयर इंडिया का एक बोइंग विमान कंचनजंगा, 24 जनवरी, 1966 को माऊंट ब्लैक पर दुर्घटनाग्रस्त हो गया था ;

(ख) यदि हां, तो दुर्घटना होने के क्या कारण थे ;

(ग) कितने व्यक्तियों की मृत्यु हुई और कितनी हानि हुई है ; और

(घ) क्या विमान दुर्घटना में हताहत व्यक्तियों के परिवारों को मुआवजा दे दिया गया है ?

परिवहन, उड्डयन, नौवहन तथा पर्यटन मंत्री (श्री संजीव रेड्डी) : (क) जी, हां ।

(ख) दुर्घटना के कारणों की जांच फ्लैच इन्वैस्टिगेशन कर रहा है ।

(ग) 106 यात्री और विमान कर्मी-दल के 11 सदस्य मारे गये । विमान का, भूमि पर स्थित होने की दशा में उसकी मूल लागत (ओरिजिनल लैण्डेड कास्ट), पर पूरा बीमा कराया हुआ था और इस प्रकार जहाँ तक विमान का सम्बन्ध है, कोई बड़ी हानि नहीं होगी ।

(घ) दुर्घटना के शिकार हुए व्यक्तियों के बंध वारिसों से प्राप्त क्लेमों की जांच एयर-इंडिया द्वारा की जा रही है ।

Fertilizer Plants

1. Shri Ram Harkh Yadav;
Shri Murl Manohar;
Shri Madhu Limaye;
Shri Kishen Pattnayak;
Dr. Ram Manohar Lohia;

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether his Ministry has submitted any proposal for setting apart separate foreign exchange to the tune of Rs. 10 to 15 crores a year for building fertilizer plants in the country;

(b) if so, the details thereof; and

(c) the reaction of the Ministry of Finance thereto?

The Deputy Minister in the Ministry of Food, Agriculture Community Development and Cooperation (Shri Shinde): (a) The Ministry of Food and Agriculture has not submitted any proposal for setting apart foreign exchange to the tune of Rs. 10 to 15 crores a year for building fertilizer plants.

(b) and (c). Do not arise.

Airport near Calicut

2. Shri A. K. Gopalan: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that there was an offer for an airport site from a private person at Chelanoore, Calicut;

(b) whether Government had rejected it; and

(c) if so, the reasons therefor?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) to (c). There was no offer of a site for an airport by a private person at Chelanoore but the Gwalior Rayons had offered to Government their fair weather Dakota airstrip at Chellary. The offer was considered by Government but due to

practical difficulties in developing the strip for heavier aircraft and other economic reasons, it was not found possible to accept it.

Foreign Exchange spent on Imports

3. **Shri A. K. Gopalan:** Will the Minister of Food, Agriculture Community Development and Cooperation be pleased to state:

(a) the amount spent by Government in foreign exchange during the year 1963-64 for commercial purchases from U. S. A. outside P.L. 480; and

(b) the amount spent on freights to import the commodities under P.L. 480 programme during the same period?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) There was no commercial purchase of foodgrains from U.S.A. outside PL-480 during 1963-64.

(b) The amount spent on freight to import the commodities under PL-480 programme during 1963-64 was Rs. 10.59 crores in foreign exchange and Rs. 11.46 crores in Indian currency.

Land Survey Records in Kerala

4. **Shri A. K. Gopalan:** Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) whether it is a fact that the preparation of land survey records in Kerala has not yet begun;

(b) if so, the reasons therefor;

(c) if not, when the work will begin;

(d) when it will be completed; and

(e) whether it is a fact that because of the absence of these records, land Reform legislations are being held up?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) to (e). The information is being collected and will be placed on the Table of the Sabha.

Settlement of Landless Agricultural Labourers in Kerala

5. **Shri A. V. Raghavan:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the progress made in carrying out the scheme for the settlement of landless agricultural labourers in Bhoodan and Gramdan lands in Kerala;

(b) the amount sanctioned during the Third Five Year Plan;

(c) the amount spent so far; and

(d) the steps taken to implement the scheme?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Shinde): (a) to (c). A scheme for the settlement of 1000 landless agricultural families on 3000 acres of Bhoodan and Gramdan lands in Kerala State at a total cost of Rs. 5 lakhs was sanctioned by the Government of India in December, 1965.

(d) The scheme is being implemented by the State Government. A Bhoodan Bill to facilitate the distribution of Bhoodan lands has been formulated.

Airfields in Assam

6. **Shri Liladhar Kotoki:**
Shri Hem Barua:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether any scheme has been drawn up for the construction of new air-fields and landing grounds in the various important towns in Assam which have not yet been connected by air services; and

(b) if so, the details thereof?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) No, Sir.